

# ORISSA HIGH COURT

**FILING REPORT AS ON :30/12/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
1	BLAPL/0013123/2022	SUMANTA @ SUMAN KUMAR MOHAPATRA @ DILUAMLAN SHAKTI PAUL VS STATE OF ODISHA	VS	DELANGA /253 /2022 SPECIAL JUDGE, PURI(Puri) TR/0000101/2022
2	BLAPL/0013124/2022	SAMBHU SWAIN VS STATE OF ODISHA	DEBASIS MISHRA VS	ASKA /810 /2022 J.M.F.C.,ASKA(Ganjam) GR/0001674/2022
3	BLAPL/0013125/2022	SAMBHU SWAIN VS STATE OF ODISHA	DEBASIS MISHRA VS	DHARAKOT PS /299 /2022 J.M.F.C.,ASKA(Ganjam) GR/0001702/2022
4	BLAPL/0013126/2022	BUDHAN @ SANJEEB SAHOO VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	KHURDA MODEL /237 /2022 1ST ADJ CUM SPL.JUDGE,KHURDA(Khordha ) TR/0000050/2022
5	BLAPL/0013127/2022	BIBHUTI BHUSAN JENA VS STATE OF ODISHA	RASHMI RANJAN SATAPATHY VS	SPL.TASK FORCE /17 /2020 ( ) //
6	BLAPL/0013128/2022	AMINA BIBI VS STATE OF ODISHA	AMULYA RATNA PANDA VS	JALESWAR /276 /2021 SPL.JUDGE,BALASORE(Baleshwar) Spl/0000210/2021
7	BLAPL/0013129/2022	SK. SAMATULLA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	CHANDANPUR /269 /2020 SPECIAL JUDGE, PURI(Puri) TR/0000056/2021
8	BLAPL/0013130/2022	DILLIP KUMAR GOUDA VS STATE OF ODISHA	DEBASIS MISHRA VS	ASKA /810 /2022 ( ) //
9	BLAPL/0013131/2022	SAIBANI BARIK VS STATE OF ODISHA	DEBASIS MISHRA VS	KEONJHAR SADAR /45 /2021 ( ) //
10	BLAPL/0013132/2022	MAMTAZ KHAN VS STATE OF ODISHA	AMULYA RATNA PANDA VS	SPL.TASK FORCE /30 /2021 ( ) //
11	BLAPL/0013133/2022	DILLIP KUMAR GOUDA VS STATE OF ODISHA	DEBASIS MISHRA VS	DHARAKOT PS /299 /2022 ( ) //

**ORISSA HIGH COURT****FILING REPORT AS ON :30/12/2022**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
12	BLAPL/0013134/2022	SAMIRA BEHERA VS STATE OF ODISHA	PRAKASH KUMAR MISHRA VS	ATHGARH /174 /2020 () //
13	BLAPL/0013135/2022	SUMANT ROUT VS STATE OF ODISHA	MANOJ KUMAR MALLICK VS	BARANGA /20 /2022 () //
14	BLAPL/0013136/2022	SANU @ SANDEEP KUMAR PARIDA VS STATE OF ODISHA	BIJAY KUMAR MOHANTY VS	INFOVALLY UPD BHUBANESWAR /219 /2022 () //
15	BLAPL/0013137/2022	AKASH GOPE VS STATE OF ODISHA	SIDHARTHA DAS VS	BAMBARA /212 /2022 () //
16	BLAPL/0013138/2022	RADHAKANTA MAHANTA VS STATE OF ODISHA	PRABHAT KUMAR PRAHARAJ VS	CYBER CRIME AND ECONOMIC OFFENCES /13 /2022 () //
17	BLAPL/0013139/2022	MOHAN KUMAR DAS VS STATE OF ODISHA	DEEPAK RANJAN PARIDA VS	AUL /469 /2022 () //
18	BLAPL/0013140/2022	JAGANNATH SAHU VS STATE OF ODISHA	RAMA CHANDRA PATTNAIK VS	/ /0 () //
19	BLAPL/0013141/2022	ASHUTOSH MISHRA VS STATE OF ODISHA	LALITENDU MISHRA VS	DHARMASALA /670 /2022 () //
20	BLAPL/0013142/2022	TARANI RANA VS STATE OF ODISHA	RANJAN KUMAR ROUT VS	HARABHANGA /4 /2012 () //
21	BLAPL/0013143/2022	JAYARAM BADANAYAK VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	MACHHKUND /25 /2022 () //
22	BLAPL/0013144/2022	RINKU SK. @ RINKU SHEIKH VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	MALKANGIRI /229 /2019 () //
23	BLAPL/0013145/2022	CHANDARKANT PATHAK	PRASANTA KUMAR NANDA	/ /0

## ORISSA HIGH COURT

**FILING REPORT AS ON :30/12/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
24	BLAPL/0013146/2022	GOBINDA KRISANI@GOBIND KIRSANI	PRASANTA KUMAR NANDA	MACHHKUND /27 /2021
		VS	VS	()
		STATE OF ODISHA		//
25	BLAPL/0013147/2022	ALOK MAJHI	PRASANTA KUMAR NANDA	MATHILI /113 /2021
		VS	VS	()
		STATE OF ODISHA		//
26	BLAPL/0013148/2022	KASTI KADRAKA	MANAS KUMAR CHAND	SPL.TASK FORCE /28 /2022
		VS	VS	()
		STATE OF ODISHA		//
27	BLAPL/0013149/2022	BIBHUTI KHATUA	MANAS KUMAR CHAND	PANDAPADA /103 /2021
		VS	VS	()
		STATE OF ODISHA		//
28	BLAPL/0013150/2022	MANIKA MUNDA	SATYA NARAYAN MISHRA (4)	BONTH /58 /2021
		VS	VS	()
		STATE OF ODISHA		//
29	BLAPL/0013151/2022	DEVI PRASAD BEHERA @ DEBI PRASAD BEHERA	UMESH CHANDRA PATNAIK	GRAM GANJAM /127 /2020
		VS	VS	()
		STATE OF ODISHA		//
30	BLAPL/0013152/2022	AYUBO SABAR	J.R.DASH	GUNUPUR /216 /2020
		VS	VS	()
		STATE OF ODISHA		//
31	BLAPL/0013153/2022	PRAMOD KUMAR MANDHATA	SHIB SHANKAR MOHANTY	CHANDAKA P.S. /97 /2018
		VS	VS	()
		STATE OF ODISHA		//
32	BLAPL/0013154/2022	PRASANA KUMAR NAYAK	SANJIT KUMAR DAS	BADACHANA /284 /2019
		VS	VS	()
		STATE OF ODISHA		//
33	CMAPL/0000823/2022	M. SUBHALAXMI	ADV.	//
		VS	VS	()
		UNION OF INDIA		//
34	CMAPL/0000824/2022	MOHAMMAD N.I.GAZI	ADV.	//
		VS	VS	()

## ORISSA HIGH COURT

**FILING REPORT AS ON :30/12/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
35	CMAPL/0000825/2022	UNION OF INDIA TRINATH CHARAN PRADHAN VS	ADV. VS	// // ()
36	CMAPL/0000826/2022	UNION OF INDIA RAMESH CHANDRA PANDA VS	ADV. VS	// // ()
37	CMAPL/0000827/2022	UNION OF INDIA SURENDRA KUMAR SETHI VS	SOUMYA MISHRA VS	// // ()
38	CMAPL/0000828/2022	COMMNR. OF CONSOLIDATION, CUTTACK BASAVA SRIHARI VS	ADV. VS	// // ()
39	CMP/0001401/2022	BASAVA LAVANYA SITARAM JAYAPURIA VS	PABITRA KUMAR NAYAK VS	// // CIVIL JUDGE (JD),JHARSUGUDA(Jharsuguda ) CS/0000043/2020
40	CMP/0001402/2022	TARANI SINGH @ BAG TRILOCHAN KHATUA VS	SAROJ KUMAR DAS VS	// // CIVIL JUDGE (SD),ATHGARH(Cuttack) CS/0000021/2022
41	CMP/0001403/2022	PUJA PALLABI DAS JYOTIPRAVA TRIPATHY VS	SIDHESWAR RATH VS	// // 1ST ADDL.CIVIL JUDGE(SD),BHUBANESWAR(Khordha ) CS/0001309/2008
42	CMP/0001404/2022	SIBANANDA SAHOO RASHIDA BIBI VS	SATRUGHNA DASH (A) VS	// // ()
43	CMP/0001405/2022	SAFOORA BEGUM SHANTILATA MOHANTY VS	PRAFULLA CHANDRA ACHARYA VS	// // ()
44	CMP/0001406/2022	JAYANTA KUMAR KAR SARAT CHANDRA DASH VS	AJIT CHANDRA MOHAPATRA VS	// // ()
45	CMP/0001407/2022	SABITA PANDA GOUTAMANJAN MOHANTY VS	NRUSINGH CHARAN ROUT VS	// // ()
		BIJAYALAXMI SAMAL		//

## ORISSA HIGH COURT

**FILING REPORT AS ON :30/12/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
46	CMP/0001408/2022	PRABHATI PARIDA VS PRAFULLA KUMAR BHOLA	HRUDANANDA MOHAPATRA VS	// 0 //
47	CMP/0001409/2022	HARIHAR MAHAPATRA VS AJIT KUMAR MAHAPATRA	HRUDANANDA MOHAPATRA VS	// 0 //
48	CMP/0001410/2022	SYED MOHAMMED SIDIQUE VS SYED MANWARUL AMIN	SIDHESWAR RATH VS	// 0 //
49	CMP/0001411/2022	SUBODH CHANDRA BENYA VS JEYPORE EVANGELICAL LUTHERAN CHURCH, KORAPUT	SANTOSH KUMAR DASH VS	// 0 //
50	CMP/0001412/2022	SACHALA MOHANTY VS RAMAKRUSHNA PATTNAIK	SWARUP KUMAR PATNAIK VS	// 0 //
51	CONTC/0008154/2022	NARAYAN CHANDRA SUTAR VS STATE OF ODISHA	ADV VS	// 0 //
52	CONTC/0008155/2022	MAMATA DALAI VS SURENDRA KUMAR, IAS	ADV. VS	// 0 //
53	CONTC/0008156/2022	BABULAL PATRA VS VISHAL KUMAR DEV, IAS	ADV. VS	// 0 //
54	CONTC/0008157/2022	JAMMULA BRUNDAVANA KARUNA KUMAR VS RABINDRA KUMAR MISHRA, TAHASILDAR, BERHAMPUR	ADV VS	// 0 //
55	CONTC/0008158/2022	M.SANTAMMA VS DIBYA JYOTI PARIDA, I.A.S.	ADV VS	// 0 //
56	CONTC/0008159/2022	DAYANIDHI SAHOO VS STATE OF ODISHA	ADV VS	// 0 //
57	CONTC/0008160/2022	JHARANA BEHERA	ADV	//

**ORISSA HIGH COURT**

**FILING REPORT AS ON :30/12/2022**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
		VS	VS	0
		JAGADISH SARANGI, O.A.S.		//
58	CONTC/0008161/2022	P. SIVA PRASAD RAO	ADV	//
		VS	VS	0
		RABINDRA KUMAR MISHRA, TAHASILDAR, BERHAMPUR		//
59	CONTC/0008162/2022	BASANTA KUMAR PATI	ADV	//
		VS	VS	0
		GURU PRASAD PRUSTY, SUPDT. ENGINR., CENTRAL MINOR IRRIGATION CIRCLE, BBSR		//
60	CONTC/0008163/2022	KHIROD KUMAR SAHOO	ADV	//
		VS	VS	0
		ABHIMANYU MAJHI, OFFICER ON SPECIAL DUTY(LR), ROURKELA		//
61	CONTC/0008164/2022	SRIMATI KAMALI NAYAK	ADV	//
		VS	VS	0
		B.JUGALA KISHORE, SUPDT. OF POLICE,(RURAL), CUTTACK		//
62	CONTC/0008165/2022	BIDYADHAR POTHAL	BISWA PRAKASH DHAL	//
		VS	VS	0
		ABINASH BISWAJIT SETHY, TAHASILDAR, DASARATHPUR		//
63	CONTC/0008166/2022	JANARDAN BAL	ADV	//
		VS	VS	0
		DR.ARAVIND PADHI, I.A.S.		//
64	CONTC/0008167/2022	SURENDRA PRASAD BARIK	ADV	//
		VS	VS	0
		STATE OF ORISSA		//
65	CONTC/0008168/2022	ASHOK KUMAR LENKA	ADV	//
		VS	VS	0
		PURUSOTTAM DASH, TAHASILDAR		//
66	CONTC/0008169/2022	PRANAYA MANJARI SAHOO	SUKANTA KUMAR NAYAK	//
		VS	VS	0
		DIRECTOR EDUCATION OFFICER, SUNDARGARH		//
67	CONTC/0008170/2022	PRANAYA MANJARI SAHOO	SUKANTA KUMAR NAYAK	//
		VS	VS	0
		COMMNR., R.M.C., ROURKELA. SUNDARGARH		//
68	CONTC/0008171/2022	SAANKHYA EDUCATIONAL SOCIETY	ADV	//
		VS	VS	0

## ORISSA HIGH COURT

**FILING REPORT AS ON :30/12/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
69	CONTC/0008172/2022	D.G.SURESH ATREYA ADHIKARI PRADHAN VS	ADV VS	// // ()
70	CONTC/0008173/2022	MAGAJ DHANAJI RAHSO, I.F.S. BHAGABAN SAHU VS	ADV VS	// // ()
71	CONTC/0008174/2022	MAGAJ DHANAJI RAHSO, I.F.S. GIRIDHARI PRADHAN VS	ADV VS	// // ()
72	CONTC/0008175/2022	MAGAJ DHANAJI RAHSO, I.F.S. FAKIR MOHAN MOHAPATRA VS	ADV VS	// // ()
73	CONTC/0008176/2022	MAGAJ DHANAJI RAHSO, I.F.S. DHANANJAYA JHANKAR VS	ADV VS	// // ()
74	CONTC/0008177/2022	MAGAJ DHANAJI RAHSO, I.F.S. SWARAJ MOHANTY VS	ADV VS	// // ()
75	CONTC/0008178/2022	USHA PADHEE, PRINCIPAL SECY., SKILL DEVELOPMENT AND TECHNICAL EDU. NANDA KISHORE PANDA VS	PRASANNA KUMAR MISHRA VS	// // ()
76	CONTC/0008179/2022	ANU GARG, ADDL. CHIEF SECY., W.R. DEPT. BRAHMANANDA KONHAR VS	PRAHALLAD SAHU VS	// // ()
77	CONTC/0008180/2022	RASHMIRANJAN SETHY, B.M. S.B.I, CHARICHHAKA BRANCH, BOUDH BALMINA GURUNG VS	ADV VS	// // ()
78	CONTC/0008181/2022	SUNIL KUMAR BANSAL, D.G. AND I.G. OF POLICE, BUXIBAZAR, CUTTACK GITARANI MOHANTY VS	ADV VS	// // ()
79	CONTC/0008182/2022	S.ASWATHI, I.A.S. PRASANTA KUMAR NAIK VS	ADV VS	// // ()
		DEVIDUTTA BISWAL, PRINCIPAL CHIEF CONSERVATOR OF FOREST, ODISHA		//

## ORISSA HIGH COURT

### FILING REPORT AS ON :30/12/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
80	CONTC/0008183/2022	LAMBODAR DHAR VS DR.MONA SHARMA, I.A.S.	PRAFULLA KUMAR MOHAPATRA VS	// ()
81	CRLA/0001233/2022	KAILASH CHANDRA MAHARANA VS STATE OF ODISHA	PRAKASH KUMAR MISHRA VS	KANPUR /36 /2014 () //
82	CRLA/0001234/2022	NAKULA SABAR VS STATE OF ODISHA	DEVASHIS PANDA VS	KOKSARA /150 /2012 () //
83	CRLA/0001235/2022	TADINGI DUMBURI VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	NARAYANPATNA /59 /2018 () //
84	CRLMA/0000393/2022	RAJIV RANJAN REDDY VS REPUBLIC OF INDIA	PRASANTA KUMAR SAHOO VS	/ /0 () //
85	CRLMA/0000394/2022	ASHOK KUMAR AGARWAL VS STATE OF ODISHA	SIDHARTHA DAS VS	JODA /161 /2005 () //
86	CRLMC/0004287/2022	BABAU@PRASANTA KUMAR ROUT VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	KEONJHAR TOWN /312 /2022 () //
87	CRLMC/0004288/2022	STIPAN NAYAK@STIPEN NAYAK VS STATE OF ODISHA	AMULYA RATNA PANDA VS	K.NUAGOAN /42 /2019 () //
88	CRLMC/0004289/2022	ASHISH KUMAR AGARWAL VS STATE OF ODISHA	SAROJ KUMAR PADHY VS	MAHILA P.S. BUXIBAZAR /96 /2020 () //
89	CRLMC/0004290/2022	BASANTA KUMAR BEHERA VS ENFORCEMENT DIRECTORATE	DEVASHIS PANDA VS	CUTTACK VIGILANCE /32 /2018 () //
90	CRLMC/0004291/2022	SUDHIR PARIDA VS STATE OF ODISHA	SUBRATA PANDA VS	DHENKANAL SADAR /292 /2011 () //
91	CRLMC/0004292/2022	ARABINDA DAS	DEBADATTA MOHANTY	BRAHMAGIRI /31 /2020



## ORISSA HIGH COURT

**FILING REPORT AS ON :30/12/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
92	CRLMC/0004293/2022	SEVEN HILLS ESTATES LTD.	PRASANNA KUMAR PANDA	/ /0
		VS	VS	()
		UNION OF INDIA(INCOME TAX)		//
93	CRLMC/0004294/2022	SURENDRA KUMAR JENA	KARUNAKAR RATH	BALASORE TOWN /38 /2017
		VS	VS	()
		SANTOSH BEHERA		//
94	CRLMC/0004295/2022	PRADEEP KUMAR DAS@PADI	MANAS KUMAR CHAND	JAJPUR ROAD /333 /2014
		VS	VS	()
		STATE OF ODISHA		//
95	CRLMC/0004296/2022	AJAYA KUMAR BISWAL@AJAYA BISWAL	MANAS KUMAR CHAND	/ /0
		VS	VS	()
		MANORANJAN SRICHANDAN		//
96	CRLMC/0004297/2022	RANGABATI PADHY	SANTOSH KUMAR MAHANTY	/ /0
		VS	VS	()
		STATE OF ODISHA		//
97	CRLMC/0004298/2022	GOPAL MOHARANA	DEBASISH PATNAIK	/ /0
		VS	VS	()
		STATE OF ODISHA		//
98	CRLMC/0004299/2022	RAJAT@RAJAT KUMAR DALEI	PRASANTA KUMAR SAHOO	SORO /310 /2021
		VS	VS	()
		STATE OF ODISHA		//
99	CRLMC/0004300/2022	SUDARSAN LENKA	ACHYUTANANDA PATTANAİK	Dhamara Police Station /23 /2022
		VS	VS	()
		STATE OF ODISHA		//
100	CRLMC/0004301/2022	SANJAY ROUT@SANJAY KUMAR ROUT	PARTHA SARATHI DAS	/ /0
		VS	VS	()
		STATE OF ODISHA		//
101	CRLMC/0004302/2022	PRASANTA ROUT@PRASANTA KUMAR ROUT	ASISH KUMAR RAY	BARI /147 /2017
		VS	VS	()
		STATE OF ODISHA		//
102	CRLMC/0004303/2022	NANDINI NAIK	UMAKANTA BARIK	KESINGA /226 /2022
		VS	VS	()

## ORISSA HIGH COURT

**FILING REPORT AS ON :30/12/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
103	CRLMC/0004304/2022	STATE OF ODISHA AKSHYA KUMAR RAY@PUPUNA RAY VS	MANAS KUMAR CHAND VS	// JAJPUR ROAD /171 /2013 ()
104	CRLMC/0004305/2022	STATE OF ODISHA BHASKAR CHANDRA MALLICK VS	PRATAP CHANDRA MISHRA VS	// NANDIPADA /134 /2019 ()
105	CRLMC/0004306/2022	STATE OF ODISHA NIHAR RANJAN BARIK VS	PRASANTA KUMAR SAHOO VS	// / /0 ()
106	CRLMP/0002695/2022	STATE OF ODISHA JYOTIRMAYEE BARIK VS	BIDYADHAR MANASINGH VS	// / /0 ()
107	CRLMP/0002696/2022	STATE OF ODISHA SINDHURAJ MOHANTY VS	SANJIB MOHANTY VS	// / /0 ()
108	CRLMP/0002697/2022	STATE OF ODISHA SAMAPIKA NAYAK VS	BISWA PRAKASH DHAL VS	// / /0 ()
109	CRLMP/0002698/2022	STATE OF ODISHA DILLIP KUMAR SAMANTRAY VS	RAKESH KUMAR SARANGI VS	// / /0 ()
110	CRLMP/0002699/2022	STATE OF ODISHA JNANARANJAN DASH VS	RAKESH KUMAR SARANGI VS	// / /0 ()
111	CRLMP/0002700/2022	STATE OF ODISHA MANOJ KUMAR SWAIN VS	SESHADEV DASH VS	// / /0 ()
112	CRLMP/0002701/2022	STATE OF ODISHA KABITA BEHERA VS	DEEPAK KUMAR SAMANTARAY VS	// / /0 ()
113	CRLREV/0000652/2022	STATE OF ODISHA KEDARNATH MAHAPATRA @ KEDAR VS NILIMA MOHAPATRA	DILIP KUMAR SAHU VS	// / /0 () //

## ORISSA HIGH COURT

### FILING REPORT AS ON :30/12/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
114	CRLREV/0000653/2022	BAISHNAB PARIDA VS BIJAY KUMAR MANTRI	SUKANTA KUMAR NAYAK VS	//0 0 //
115	CRLREV/0000654/2022	JITENDRA NATH PATNAIK VS MIHIR KUMAR SENAPATI	UMESH CHANDRA PATNAIK VS	//0 0 //
116	FAO/0000517/2022	M.C. OF SIMANTA HIGH SCHOOL, BANAKATI VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// 0 //
117	FAO/0000518/2022	M.C. OF G.P. HIGH SCHOOL, JARAK VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// 0 //
118	FAO/0000519/2022	D.M./S. ORIENTAL INSURANCE COMPANY LTD. VS GOURANGA CHARAN SAHOO	ADAM ALI KHAN VS	// 0 //
119	FAO/0000520/2022	LULU @ RULU rAO VS UNION OF INDIA	DEBASISH PATNAIK VS	// 0 //
120	FAO/0000521/2022	NEW INDIA ASSURANCE CO. LTD. VS KEDAR NATH SAHOO	ADAM ALI KHAN VS	// 0 //
121	FAO/0000522/2022	MANAGER LEGAL, M/S. SHRIRAM GENERAL INSURANCE COMPANY LTD. VS KRUSHNA CHANDRA BEHERA	ADAM ALI KHAN VS	// 0 //
122	JCRLA/0000116/2022	RIMPU @ KAMALAKANTA PRADHAN VS STATE OF ODISHA	ADV. VS	SARANGADA /46 /2017 0 //
123	JCRLA/0000117/2022	BAIBASUTA KHARSEL VS STATE OF ODISHA	ADV. VS	SINAPALI /31 /2021 0 //
124	MACA/0000778/2022	PRAVASINI PADHI VS DEEPAK RANJAN ROUT	KAPILA CHARAN NAYAK VS	// 0 //
125	MACA/0000779/2022	GAGUNI SETHY	KAPILA CHARAN NAYAK	//

## ORISSA HIGH COURT

**FILING REPORT AS ON :30/12/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
126	MACA/0000780/2022	ANJANBALA SWAIN DEBAKI SAHOO	KAPILA CHARAN NAYAK	//
		VS	VS	0
127	MACA/0000781/2022	NAROTTAM MOHANTY KIRAN JALAN	PABITRA KUMAR NAYAK	//
		VS	VS	0
128	MATA/0000293/2022	DILLIP KUMAR BISWAKARMA PRIYANKA GOUDA	DHANANJAYA MUND	//
		VS	VS	0
129	RPFAM/0000367/2022	UMAKANTA GOUDA CHITTARANJAN NAYAK	BISWA PRAKASH DHAL	//
		VS	VS	0
130	RSA/0000390/2022	SANJUKTA NAYAK CHANDAN NATH	ANJAN KUMAR BISWAL	//
		VS	VS	0
131	RSA/0000391/2022	GHUTU NATH PURNO CHANDRA NAYAK	P.C.CHHINCHANI	//
		VS	VS	0
132	RSA/0000392/2022	PRAHALLAD GOUDA MADHUSUDAN NAIK	RAJAIV KUMAR MAHANTA	//
		VS	VS	0
133	RVWPET/0000384/2022	SITA NAIK PARAMESWAR NAIK	SANTOSH KUMAR SWAIN	//
		VS	VS	0
134	RVWPET/0000385/2022	STATE OF ODISHA SANTOSINI KAR	SANTOSH KUMAR SWAIN	//
		VS	VS	0
135	RVWPET/0000386/2022	STATE OF ODISHA GITANJALI DANDASENA	SANTOSH KUMAR SWAIN	//
		VS	VS	0
136	RVWPET/0000387/2022	STATE OF ODISHA BISHNU NARAYAN BHANJA	SANTOSH KUMAR SWAIN	//
		VS	VS	0

## ORISSA HIGH COURT

**FILING REPORT AS ON :30/12/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
137	RVWPET/0000388/2022	STATE OF ODISHA NARAYAN NAYAK VS	ADV VS	// // 0
138	RVWPET/0000389/2022	STATE OF ODISHA KANHU NAIK VS	SANTOSH KUMAR SWAIN VS	// // 0
139	RVWPET/0000390/2022	STATE OF ODISHA SOUNDARJYAMAYEE BHANJA VS	SANTOSH KUMAR SWAIN VS	// // 0
140	RVWPET/0000391/2022	STATE OF ODISHA PRAHALLAD GADTYA @ GADTIA VS	SANTOSH KUMAR SWAIN VS	// // 0
141	RVWPET/0000392/2022	STATE OF ODISHA JAYAKRISHNA CHANDAN VS	SANTOSH KUMAR SWAIN VS	// // 0
142	RVWPET/0000393/2022	STATE OF ODISHA MANAS RANJAN BISHI VS	SANTOSH KUMAR SWAIN VS	// // 0
143	RVWPET/0000394/2022	STATE OF ODISHA FAKIR SAHU VS	SANTOSH KUMAR SWAIN VS	// // 0
144	RVWPET/0000395/2022	STATE OF ODISHA NIRUPAMA SAHU VS	SANTOSH KUMAR SWAIN VS	// // 0
145	RVWPET/0000396/2022	STATE OF ODISHA URBASHI SAHU VS	SANTOSH KUMAR SWAIN VS	// // 0
146	RVWPET/0000397/2022	STATE OF ODISHA SAMIR KUMAR PUJHARI VS	SANTOSH KUMAR SWAIN VS	// // 0
147	TRP(C)/0000506/2022	STATE OF ODISHA SASHMITA @ SASMITA BISWAL VS SUBRAT KUMAR SAHU	SAMARENDRA BAHADUR VS	// // 0 //

**ORISSA HIGH COURT****FILING REPORT AS ON :30/12/2022**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
148	WA/0001820/2022	STATE OF ODISHA VS SAROJINI JENA	SANDEEP PARIDA, SR.S.C.(S AND ME) VS	// 0 //
149	WA/0001821/2022	STATE OF ODISHA VS RAMAMANI DEI (BARIK)	SANDEEP PARIDA, SR.S.C.(S AND ME) VS	// 0 //
150	WA/0001822/2022	STATE OF ODISHA VS SANGRAM KESHARI SINGH	SANDEEP PARIDA, SR.S.C.(S AND ME) VS	// 0 //
151	WA/0001823/2022	STATE OF ODISHA VS DAULAT CHANDRA DAS	SANDEEP PARIDA, SR.S.C.(S AND ME) VS	// 0 //
152	WA/0001824/2022	LAXMAN SAGAR VS STATE OF ODISHA	PRADEEP KUMAR MOHAPATRA VS	// 0 //
153	WA/0001825/2022	MINATI RAUTRAY VS GENERAL ADMINISTRATION	SHIB SHANKAR MOHANTY VS	// 0 //
154	WP(C)/0036936/2022	UNION OF INDIA VS SANKAR MALLIA	KAILASH CHANDRA KAR, SR. PANEL COUNSEL VS	// 0 //
155	WP(C)/0036937/2022	SANATAN BARIK VS STATE OF ODISHA	SANJIB MOHANTY VS	// 0 //
156	WP(C)/0036938/2022	M/S.BHUBANESWAR POWER PVT.LTD, CUTTACK VS SECY. TO REVENUE DIVISIONAL COMMNR. CUTTACK	SOHAN MISHRA VS	// 0 //
157	WP(C)/0036939/2022	SAROJ KUMAR SAHOO VS SENIOR MANAGER UCO BANK, DHENKANAL	PRASANNA KUMAR RATH VS	// 0 //
158	WP(C)/0036940/2022	SUKADEV SAMAL VS MD, ODISHA LIFT IRRIGATION CORP. LTD.,BBSR	BHAKTA RANJAN BARIK VS	// 0 //
159	WP(C)/0036941/2022	SRIDHAR BEHERA	RAMA KRISHNA BISOI	//

**ORISSA HIGH COURT**

**FILING REPORT AS ON :30/12/2022**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
		VS	VS	0
		STATE OF ODISHA		//
160	WP(C)/0036942/2022	PRASANNA KUMAR PANDA	RAMA KRISHNA BISOI	//
		VS	VS	0
		STATE OF ODISHA		//
161	WP(C)/0036943/2022	BANAMBAR PALAI	BHAKTA RANJAN BARIK	//
		VS	VS	0
		MD, ODISHA LIFT IRRIGATION CORP. LTD.,BBSR		//
162	WP(C)/0036944/2022	M/S.PATI POWER CONSTRUCTION, JAJPUR	T.K.PATTANAYAK	//
		VS	VS	0
		CHIEF EXECUTIVE OFFICER CUM THE CHIEF PROJECTS, TPNODL, BALASORE		//
163	WP(C)/0036945/2022	SURENDRANATH PRADHAN	UMAKANT SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
164	WP(C)/0036946/2022	JITENDRA KISAN	BIJAY KUMAR BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
165	WP(C)/0036947/2022	M/S STEEL ART, SUNDARGARH	BHABANI PRASAD MOHANTY	//
		VS	VS	0
		THE SALES TAX OFFICER, ROURKELA II		//
166	WP(C)/0036948/2022	SUBASH CHANDRA NANDA	DEBASIS TRIPATHY	//
		VS	VS	0
		THE STATE OF ODISHA		//
167	WP(C)/0036949/2022	M/S.BHUBANESWAR POWER PVT. LTD. CUTTACK	SOHAN MISHRA	//
		VS	VS	0
		SECY. TO REVENUE DIVISIONAL COMMNR. CUTTACK		//
168	WP(C)/0036950/2022	RANJAN KUMAR ROUTRAY	KISHORE KUMAR JENA	//
		VS	VS	0
		STATE OF ODISHA		//
169	WP(C)/0036951/2022	M/S.BHUBANESWAR POWER PVT. LTD, CUTTACK	SOHAN MISHRA	//
		VS	VS	0
		SECY. TO REVENUE DIVISIONAL COMMNR. CUTTACK		//
170	WP(C)/0036952/2022	SHUBHAM KHAMARI	DILIP KUMAR SAHU	//
		VS	VS	0

## ORISSA HIGH COURT

**FILING REPORT AS ON :30/12/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
171	WP(C)/0036953/2022	STATE OF ORISSA LAXMI MAJHI @ SOREN VS	BISWAJIT MOHAPATRA VS	// // ()
172	WP(C)/0036954/2022	STATE OF ODISHA ANUP BHOI VS	DILIP KUMAR SAHU VS	// // ()
173	WP(C)/0036955/2022	STATE OF ORISSA SHANKAR DAS VS	VS	// // ()
174	WP(C)/0036956/2022	THE PRESIDING OFFICER, INDUSTRIAL TRIBUNAL, BBSR KISHOR PRADHAN VS	DILIP KUMAR SAHU VS	// // ()
175	WP(C)/0036957/2022	ADDL. COMMNR.,CONSOLIDATION AND SETTLEMENT, SAMBALPUR SUMITRA ROUT @ SUMITRA VS	MOHENDRA KUMAR MOHAPATRO VS	// // ()
176	WP(C)/0036958/2022	STATE OF ODISHA M/S JAGANNATH STEEL WORKS, SUNDARGARH VS	BHABANI PRASAD MOHANTY VS	// // ()
177	WP(C)/0036959/2022	THE SALES TAX OFFICER, ROURKELA II CIRCLE DILESWAR SAHOO VS	BIKRAM CHANDRA GHADAI VS	// // ()
178	WP(C)/0036960/2022	UNION OF INDIA BIPIN BIHARI MAHARANA VS	INDRAMANI SAHOO VS	// // ()
179	WP(C)/0036961/2022	STATE OF ODISHA BIBHUTI BHUSAN PAIKARAY VS	SUBASH CHANDRA PANI VS	// // ()
180	WP(C)/0036962/2022	STATE OF ODISHA M/S. KANHA FUEL, KEONJHAR VS	RUDRA PRASAD KAR VS	// // ()
181	WP(C)/0036963/2022	SALES TAX OFFICER-CUM-REGISTERING AUTHORITY, KEONJHAR SUDHAKAR PRADHAN VS	KRISHNA CHANDRA SAHU VS	// // ()
		STATE OF ODISHA		//



## ORISSA HIGH COURT

**FILING REPORT AS ON :30/12/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
182	WP(C)/0036964/2022	JAGANNATH NAYAK VS GOVT. OF INDIA, MINISTRY OF CENTRAL PUBLIC WORKS DEPT.,NEW DELHI	NRUSINGH CH. ROUT VS	// 0 //
183	WP(C)/0036965/2022	BIJAY KUMAR BISWAL VS R.T.O.,CUTTACK	K.C.MAJHI VS	// 0 //
184	WP(C)/0036966/2022	BIJAYA KUMAR SAHOO VS THE AO, PUNJAB NATIONAL BANK, BBSR	GOPAL KRUSHNA MOHANTY VS	// 0 //
185	WP(C)/0036967/2022	GITA MAJHI VS STATE OF ORISSA	SHASHIBHUSAN BISWAL VS	// 0 //
186	WP(C)/0036968/2022	AJAYA KUMAR JENA VS COLLECTOR, JAJPUR	SASHIBHUSAN DAS VS	// 0 //
187	WP(C)/0036969/2022	KALYANI DEVGOSWAMI VS STATE OF ODISHA	BHAGABAN BEHERA VS	// 0 //
188	WP(C)/0036970/2022	HAREKRUSHNA SAHOO VS THE PUBLIC INFORMATION OFFICER, KOLKATA	VS	// 0 //
189	WP(C)/0036971/2022	NILADRI BIHARI PATTANAYAK VS COMMN. OF ENDOWMENTS, BBSR	JAYADEBA BEHERA VS	// 0 //
190	WP(C)/0036972/2022	SATYABRATA MOHAPATRA VS STATE OF ODISHA	H.N.MOHAPATRA VS	// 0 //
191	WP(C)/0036973/2022	M/S. SRM RETAILS AND HOSPITALITY SERVICES LT <del>SUBBER</del> KUMAR SARANGI VS STATE BANK OF INDIA, STRESSED ASSETS RECOVERY BRANCH, BBSR	VS	// 0 //
192	WP(C)/0036974/2022	RAJIB LOCHAN PRADHAN @ SAHU VS STATE OF ODISHA	DILLIP KUMAR PRADHAN VS	// 0 //
193	WP(C)/0036975/2022	SWARUP CHANDRA DAS	J.N.PANDA	//

**ORISSA HIGH COURT****FILING REPORT AS ON :30/12/2022**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
		VS	VS	0
		STATE OF ODISHA		//
194	WP(C)/0036976/2022	PADMA CHARAN MALIK	ASHOK KUMAR DAS	//
		VS	VS	0
		STATE OF ODISHA		//
195	WP(C)/0036977/2022	RAJANIKANTA MOHAPATRA	TANMAY MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
196	WP(C)/0036978/2022	LAKINI LOKANATH PATRA	ASHOK KUMAR DAS	//
		VS	VS	0
		STATE OF ODISHA		//
197	WP(C)/0036979/2022	NAROTTAM JENA	DWARIKA PRASAD MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
198	WP(C)/0036980/2022	JAYANTA KUMAR ROUT	PRABHAT KUMAR PRAHARAJ	//
		VS	VS	0
		STATE OF ODISHA		//
199	WP(C)/0036981/2022	PRAKASH CHANDRA GIRI	RANJAN KUMAR NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
200	WP(C)/0036982/2022	MANAS RANJAN NAIK	ANIMESH MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
201	WP(C)/0036983/2022	BIDUTLATA SAHOO	PRABIR KUMAR RAY	//
		VS	VS	0
		STATE OF ODISHA		//
202	WP(C)/0036984/2022	SALAN MUNDA	NARESH CHANDRA JENA	//
		VS	VS	0
		STATE OF ODISHA		//
203	WP(C)/0036985/2022	JAGANNATH KAR	SHASHI BHUSAN JENA	//
		VS	VS	0
		STATE OF ODISHA		//
204	WP(C)/0036986/2022	PRINCE MALLICK	CHINMAYA KUMAR NAYAK	//
		VS	VS	0

**ORISSA HIGH COURT****FILING REPORT AS ON :30/12/2022**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
205	WP(C)/0036987/2022	STATE OF ODISHA SAROJ KUMAR DAS VS	SHASHI BHUSAN JENA VS	// // ()
206	WP(C)/0036988/2022	STATE OF ODISHA NARAYANA BHUE VS	SANTOSH KUMAR NANDA VS	// // ()
207	WP(C)/0036989/2022	STATE OF ORISSA NUEL SAMAD VS	NARESH CH. JENA VS	// // ()
208	WP(C)/0036990/2022	STATE OF ODISHA BINODINI PATNAIK VS	ASHOK KUMAR DAS VS	// // ()
209	WP(C)/0036991/2022	STATE OF ODISHA SYED ASHFAQ KRIM VS	TAPASWINI SAHU VS	// // ()
210	WP(C)/0036992/2022	STATE OF ODISHA PURNA CHANDRA SAHOO VS	KRISHNA CHANDRA SAHU VS	// // ()
211	WP(C)/0036993/2022	STATE OF ODISHA PRAFULLA KUMAR NAYAK VS	BISWA PRAKASH DHAL VS	// // ()
212	WP(C)/0036994/2022	THE CHIEF ENGINEER, PUBLIC WORKS DEPT.,BBSR PRAFULLA KUMAR SAHU VS	SHASHI BHUSAN JENA VS	// // ()
213	WP(C)/0036995/2022	STATE OF ODISHA LAXMAN BEHERA VS	GOPINATH MISHRA VS	// // ()
214	WP(C)/0036996/2022	ANANTA BEHERA RAMANI NAIK VS	BISWAJIT MOHAPATRA VS	// // ()
215	WP(C)/0036997/2022	STATE OF ODISHA KHALI GOUDA VS STATE OF ODISHA	ASHOK KUMAR DAS VS	// // () //

## ORISSA HIGH COURT

**FILING REPORT AS ON :30/12/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
216	WP(C)/0036998/2022	PADUMAN KUMAR PANDA VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
217	WP(C)/0036999/2022	SASHIBHUSAN PATI VS STATE OF ODISHA	PRADEEP KUMAR DAS VS	// 0 //
218	WP(C)/0037000/2022	TRILOCHAN TRIPATHY VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
219	WP(C)/0037001/2022	TRIPATI MISHRA VS STATE OF ODISHA	SANJIB MOHANTY VS	// 0 //
220	WP(C)/0037002/2022	M/S JINDAL REOURCES PVT. LTD.,ROURKELA VS TPWODL, BBSR	LALIT KUMAR MAHARANA VS	// 0 //
221	WP(C)/0037003/2022	TAPAN KUMAR NAYAK VS STATE OF ODISHA	Gyanendra Kumar Tripathy VS	// 0 //
222	WP(C)/0037004/2022	BIJAYA KUMAR BEHERA VS UNION OF INDIA	J.K. KHANDAYATRAY VS	// 0 //
223	WP(C)/0037005/2022	GANESH CHANDRA SAHOO VS STATE OF ODISHA	SIDHESWAR MALLICK VS	// 0 //
224	WP(C)/0037006/2022	ABHIMANYU GOUDA VS BM, INDIAN OVERSEAS BANK, JOBRA BRANCH	SUSANTA KUMAR ROUT VS	// 0 //
225	WP(C)/0037007/2022	SURENDRANATH SA VS SRI RADHAMOHAN RAY, SRI BRAJAMOHAN RAY AND SHRI JAGANNATH JEW, BALASORE	GOPINATH MISHRA VS	// 0 //
226	WP(C)/0037008/2022	DAMAYANTI BEHERA VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
227	WP(C)/0037009/2022	RABINDRA KUMAR DASH	BAIDHARA SAHOO	//

**ORISSA HIGH COURT****FILING REPORT AS ON :30/12/2022**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
		VS	VS	0
		REGISTRAR, COOPERATIVE SOCIETIES		//
228	WP(C)/0037010/2022	SARASWATI SAMAL	PADMANAV BHUTIA	//
		VS	VS	0
		GOBINDA CHANDRA SAMAL		//
229	WP(C)/0037011/2022	ARAKSHITA PATRA	SANJIB MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
230	WP(C)/0037012/2022	ROHITA KUMAR HARICHANDAN	KRISHNA CHANDRA SAHU	//
		VS	VS	0
		STATE OF ODISHA		//
231	WP(C)/0037013/2022	JATIN KUMAR SAHOO	BAIDHARA SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
232	WP(C)/0037014/2022	JENAMANI DEI	MOHIT AGARWAL	//
		VS	VS	0
		DIRECTORATE GENERAL OF FIRE SERVICES, CUTTACK		//
233	WP(C)/0037015/2022	GITA SINGH	GYANESWAR SATPATHY	//
		VS	VS	0
		COLLECTOR-CUM-DISTRICT MAGISTRATE, BALASORE		//
234	WP(C)/0037016/2022	SARASWATI BEHERA	SATYABRATA MOHANTY	//
		VS	VS	0
		GOVT OF ODISHA		//
235	WP(C)/0037017/2022	SABITRI PANIGRAHY	JANAKI KANTA MAHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
236	WP(C)/0037018/2022	SANJIB KUMAR MISHRA	NIKUNJA KUMAR DEO	//
		VS	VS	0
		CHAIRMAN, PARADIP PORT TRUST, PARADIP		//
237	WP(C)/0037019/2022	SATYANANDA BISWAL	PRADEEP KUMAR MAHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
238	WP(C)/0037020/2022	SAROJ DAS	NIRANJAN SINGH (1)	//
		VS	VS	0

## ORISSA HIGH COURT

**FILING REPORT AS ON :30/12/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
239	WP(C)/0037021/2022	STATE OF ODISHA KAILASH CHANDRA MAHAPATRA VS	MANAS RANJAN PADHI VS	// // 0
240	WP(C)/0037022/2022	STATE OF ODISHA BALAKRISHNA NAYAK VS	PRADEEP KUMAR MAHAPATRA VS	// // 0
241	WP(C)/0037023/2022	STATE OF ODISHA BANCHHANIDHI PANDA VS	TAPAN KUMAR BISWAL VS	// // 0
242	WP(C)/0037024/2022	STATE OF ODISHA SUKANTA KUMAR MAJHI VS	SAMBIT RATH VS	// // 0
243	WP(C)/0037025/2022	LIC OF INDIA, MUMBAI SIBARAM SAHOO VS	BHAKTA RANJAN BARIK VS	// // 0
244	WP(C)/0037026/2022	MD, ODISHA LIFT IRRIGATION CORP. LTD., BBSR BYOMAKESHA ROUT VS	RAMESH KUMAR SHAU VS	// // 0
245	WP(C)/0037027/2022	STATE OF ODISHA DINESH KUMAR JAIN VS	SANJEEV UDGATA VS	// // 0
246	WP(C)/0037028/2022	COLLECTOR, JHARSUGUDA PABAN MAJHI VS	JAJATI KESHARI KHUNTIA VS	// // 0
247	WP(C)/0037029/2022	STATE OF ODISHA SAYED NAFEES AHAMED VS	JANAKI KANTA MAHAPATRA VS	// // 0
248	WP(C)/0037030/2022	STATE OF ODISHA ARUN KUMAR PATNAIK VS	SUKANTA KUMAR NAYAK 2 VS	// // 0
249	WP(C)/0037031/2022	STATE OF ODISHA SURYANARAYAN BEHERA VS	AMIYA KUMAR CHHATOI VS	// // 0
		STATE OF ODISHA		//

**ORISSA HIGH COURT****FILING REPORT AS ON :30/12/2022**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
250	WP(C)/0037032/2022	BISHNU CHARAN MOHANTY VS STATE OF ODISHA	BISWAJIT MOHAPATRA VS	// 0 //
251	WP(C)/0037033/2022	SK.ABDUL MAJID VS STATE OF ODISHA	TRILOCHAN BARIK VS	// 0 //
252	WP(C)/0037034/2022	NIRMALYA HOTA VS STATE OF ODISHA	JANAKI KANTA MAHAPATRA VS	// 0 //
253	WP(C)/0037035/2022	SAROJINI PANI VS STATE OF ODISHA	LINGARAJ SARANGI VS	// 0 //
254	WP(C)/0037036/2022	DEBASISH SWAIN VS RASHMITA RANASINGH	MANAMOHAN PATTANAYAK VS	// 0 //
255	WP(C)/0037037/2022	LOKANATH BHUTIA VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	// 0 //
256	WP(C)/0037038/2022	SAMBHUNATH NAIK VS COLLECTOR CUM DISTRICT MAGISTRATE, KEONJHAR	LALITENDU BHUYAN VS	// 0 //
257	WP(C)/0037039/2022	PITAMBAR SWAIN VS STATE OF ODISHA	SATYAJIT BEHERA VS	// 0 //
258	WP(C)/0037040/2022	PARESH CHANDRA TARAI VS STATE OF ODISHA	SAROJ KUMAR PADHY VS	// 0 //
259	WP(C)/0037041/2022	LAXMI SAHOO VS AUTHORISED OFFICER, PUNJAB NATIONAL BANK, BBSR	HRUDANANDA MOHAPATRA VS	// 0 //
260	WP(C)/0037042/2022	PRABASI BEHERA VS STATE OF ODISHA	BASUDEV BARIK VS	// 0 //
261	WP(C)/0037043/2022	DHRUB CHARAN MUND	TAPAN KUMAR BISWAL	//

**ORISSA HIGH COURT****FILING REPORT AS ON :30/12/2022**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
		VS	VS	0
262	WP(C)/0037044/2022	STATE OF ODISHA JANARDAN KAR	MAJOJ KUMAR DEY	//
		VS	VS	0
263	WP(C)/0037045/2022	REGISTRAR, CO-OPERATIVE SOCIETIES MARKAND DEHURY	JAJATI KESHARI KHUNTIA	//
		VS	VS	0
264	WP(C)/0037046/2022	STATE OF ODISHA KHAGESWAR SAHOO	BRAJA MOHAN SARANGI	//
		VS	VS	0
265	WP(C)/0037047/2022	REGIONAL MANAGER, RESERVE BANK OF INDIA, BBSR BIDYADHAR PRADHAN	BASUDEV BARIK	//
		VS	VS	0
266	WP(C)/0037048/2022	STATE OF ODISHA MANASH RANJAN MAHAKUL	KUNAL KUMAR SWAIN	//
		VS	VS	0
267	WP(C)/0037049/2022	STATE OF ODISHA RADHESHYAM SAHOO	SUBRATA PANDA	//
		VS	VS	0
268	WP(C)/0037050/2022	BRANCH MANAGER, TATA CAPITAL HOUSING FINANCE LTD., BBSR UPENDRA PRASAD SINGH	BRAJA MOHAN SARANGI	//
		VS	VS	0
269	WP(C)/0037051/2022	STATE OF ODISHA TANUJA KISHORE TRIPATHY	KRUSHNA CHANDRA DASH	//
		VS	VS	0
270	WP(C)/0037052/2022	STATE OF ODISHA LAXMINARAYAN BHANJA	LALITENDU BHUYAN	//
		VS	VS	0
271	WP(C)/0037053/2022	THE REGIONAL MANAGER, ODISHA GRAMYA BANK, REGIONAL OFFICE, KEONJHAR KANHU CHARAN JUHARSINGH	BRAJA MOHAN SARANGI	//
		VS	VS	0
272	WP(C)/0037054/2022	STATE OF ODISHA SRIDHAR KUMAR SAHU	SANTOSH KUMAR MAHANTY	//
		VS	VS	0



**ORISSA HIGH COURT****FILING REPORT AS ON :30/12/2022**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
273	WP(C)/0037055/2022	STATE OF ODISHA DR. ANTARYAMI BILAS VS	SUKANTA KUMAR NAYAK 2 VS	// // ()
274	WP(C)/0037056/2022	STATE OF ODISHA SATYA BAGH VS	BISWARANJAN MAHARATHA VS	// // ()
275	WP(C)/0037057/2022	STATE OF ODISHA SUJIT KUMAR GARANAYAK VS	BRAJA MOHAN SARANGI VS	// // ()
276	WP(C)/0037058/2022	STATE OF ODISHA SANATAN BEHERA VS	SUDHIR KUMAR MALLICK VS	// // ()
277	WP(C)/0037059/2022	THE STATE OF ODISHA NIKHILANANDA PRADHAN VS	JAJATI KESHARI KHUNTIA VS	// // ()
278	WP(C)/0037060/2022	STATE OF ODISHA PRATIMA SAHU VS	PRANAB RANJAN CHHATOI VS	// // ()
279	WP(C)/0037061/2022	SENIOR BRANCH MANAGER, LIC OF INDIA, BHUBANESWAR BHASKAR BEHERA VS	UMESH CHANDRA MAHAPATRA VS	// // ()
280	WP(C)/0037062/2022	STATE OF ODISHA NAMITA SETH VS	SAROJ KUMAR PADHY VS	// // ()
281	WP(C)/0037063/2022	STATE OF ODISHA ASHOK PADHY @ ASHOK KUMAR PADHY VS	MANAS RANJAN PADHI VS	// // ()
282	WP(C)/0037064/2022	STATE OF ODISHA PABITRA MOHAN PRADHAN VS	SANTOSH KUMAR MAHANTY VS	// // ()
283	WP(C)/0037065/2022	AUTHORIZED OFFICER CUM REGIONAL MANAGER,SBI,BERHAMPUR PRATAP PANDAB VS	DEBADATTA MOHANTY VS	// // ()
		THE COLLECTOR, KENDRAPARA		//

**ORISSA HIGH COURT****FILING REPORT AS ON :30/12/2022**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
284	WP(C)/0037066/2022	RAJU TOPPO VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	// 0 //
285	WP(C)/0037067/2022	MADHUSUDAN SAHOO VS STATE OF ODISHA	MANAS RANJAN PADHI VS	// 0 //
286	WP(C)/0037068/2022	MARKAND SAHOO VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	// 0 //
287	WP(C)/0037069/2022	BHODEI BISWAL VS COLLECTOR, CUTTACK	PRANAB RANJAN CHHATOI VS	// 0 //
288	WP(C)/0037070/2022	NIMAI CHARAN DAS VS STATE OF ODISHA	SAGARIKA SAHOO VS	// 0 //
289	WP(C)/0037071/2022	NIRANJAN SAHOO VS STATE OF ODISHA	PRIYA RANJAN MISHRA VS	// 0 //
290	WP(C)/0037072/2022	PRASAN KUMAR BEHERA VS STATE OF ODISHA	PRAKASH KUMAR SAMAL VS	// 0 //
291	WP(C)/0037073/2022	DIPTI KANTA MISHRA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
292	WP(C)/0037074/2022	BIJAYA KUMAR SASMAL VS BRANCH MANAGER, THE URBAN CO-OPERATIVE BANK LTD, CUTTACK	ANJAN KUMAR BISWAL VS	// 0 //
293	WP(C)/0037075/2022	CHINMAYEE MOHAPATRA VS THE SENIOR SUPERINTENDENT OF POLICE OFFICES,BBSR	SIDHESWAR RATH VS	// 0 //
294	WP(C)/0037076/2022	DEBENDRA PRASAD NAYAK VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
295	WP(C)/0037077/2022	BINAYAK BEHERA	ALOK KUMAR PANDA	//

**ORISSA HIGH COURT****FILING REPORT AS ON :30/12/2022**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
		VS	VS	0
		STATE OF ODISHA		//
296	WP(C)/0037078/2022	ANJANA DAS @ BEHERA	KRUSHNA CHANDRA DASH	//
		VS	VS	0
		STATE OF ODISHA		//
297	WP(C)/0037079/2022	NIMAI CHARAN DAS	SAGARIKA SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
298	WP(C)/0037080/2022	E.SABITRI BEHERA	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
299	WP(C)/0037081/2022	SUMITRA SINGH @ DIGAR	ANJAN KUMAR BISWAL	//
		VS	VS	0
		STATE OF ODISHA		//
300	WP(C)/0037082/2022	DR. RAJ KISHORE SAHOO	PRADEEP KU. SAHOO	//
		VS	VS	0
		UNION OF INDIA		//
301	WP(C)/0037083/2022	NAMITA MOHANTY	SAROJ KUMAR PADHY	//
		VS	VS	0
		STATE OF ODISHA		//
302	WP(C)/0037084/2022	GANGADHAR DASH	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
303	WP(C)/0037085/2022	TAPAN KUMAR BARIK	MANOJ KUMAR PATI	//
		VS	VS	0
		STATE OF ODISHA		//
304	WP(C)/0037086/2022	SARADA PRASANNA SETHI	SAROJ KUMAR PADHY	//
		VS	VS	0
		STATE OF ODISHA		//
305	WP(C)/0037087/2022	PARSURAM HARIJAN	SAROJ KUMAR PADHY	//
		VS	VS	0
		STATE OF ODISHA		//
306	WP(C)/0037088/2022	PRAMODA KUMAR SWAIN	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0

**ORISSA HIGH COURT****FILING REPORT AS ON :30/12/2022**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
307	WP(C)/0037089/2022	STATE OF ODISHA SAMBHUNATH BARIK VS	MANOJ KUMAR PATI VS	// // ()
308	WP(C)/0037090/2022	STATE OF ODISHA ANTARYAMI SWAIN VS	MANOJ KUMAR PATI VS	// // ()
309	WP(C)/0037091/2022	STATE OF ODISHA DEBARAJ PRADHAN VS	MANOJ KUMAR PATI VS	// // ()
310	WP(C)/0037092/2022	STATE OF ODISHA KRUSHNA CHANDRA MAJHI VS	MANOJ KUMAR PATI VS	// // ()
311	WP(C)/0037093/2022	STATE OF ODISHA SHYAMA SUNDAR BEHERA VS	MANOJ KUMAR PATI VS	// // ()
312	WP(C)/0037094/2022	STATE OF ODISHA GAJINDRA @ GAJENDRA SHANDHA VS	MANOJ KUMAR PATI VS	// // ()
313	WP(C)/0037095/2022	STATE OF ODISHA JAYANTI NAYAK VS	SANTOSH KUMAR DASH VS	// // ()
314	WP(C)/0037096/2022	STATE OF ODISHA PANDABA PATEL VS	MANOJ KUMAR PATI VS	// // ()
315	WP(C)/0037097/2022	STATE OF ODISHA BASUDEB PATASANI VS	P.K.RATH-1 VS	// // ()
316	WP(C)/0037098/2022	STATE OF ODISHA AKHTAR ALI KHAN VS	M/S.PK.K.RATH-1 VS	// // ()
317	WP(C)/0037099/2022	STATE OF ODISHA BHUBAN BHUTIA VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	// // () //

**ORISSA HIGH COURT****FILING REPORT AS ON :30/12/2022**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
318	WP(C)/0037100/2022	SARJU MAHANANDA VS STATE OF ODISHA	SURESH KUMAR PANDA VS	// 0 //
319	WP(C)/0037101/2022	JYOTIRMAYA BIBHAR VS STATE OF ODISHA	SURESH KUMAR PANDA VS	// 0 //
320	WP(C)/0037102/2022	K. RAMA RAO VS UNION OF INDIA	SAMBIT RATH VS	// 0 //
321	WP(C)/0037103/2022	BHAGIRATHI BHUTIA VS COLLECTOR, ANGUL	RAMA CHANDRA RATH VS	// 0 //
322	WP(C)/0037104/2022	JAYAGOPAL SWAIN VS STATE OF ODISHA	PRATAP CHANDRA CHHINCHANI VS	// 0 //
323	WP(C)/0037105/2022	SARAT KUMAR SAHOO VS STATE OF ODISHA	DILIP KUMAR SAHU VS	// 0 //
324	WP(C)/0037106/2022	PRASANNA KUMAR MOHANTY VS STATE OF ODISHA	RABI NARAYAN BEHERA VS	// 0 //
325	WP(C)/0037107/2022	DEBADATTA JENA VS UNION OF INDIA	DILLIP KUMAR MOHANTY VS	// 0 //
326	WP(C)/0037108/2022	PRASANNA KUMAR MOHANTY VS STATE OF ODISHA	RABI NARAYAN BEHERA VS	// 0 //
327	WP(C)/0037109/2022	SWOSTI PRIYADARSHINI BARAL VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	// 0 //
328	WP(C)/0037110/2022	DEEPAK KUMAR PARIDA VS STATE OF ODISHA	NALINI KANTA DASH VS	// 0 //
329	WP(C)/0037111/2022	SAILABALA PATNAIK	GOUTAM CH. ROUT	//

**ORISSA HIGH COURT**

**FILING REPORT AS ON :30/12/2022**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
		VS	VS	0
330	WP(C)/0037112/2022	THE MEMBER, BOARD OF REVENUE, CUTTACK BISWAMBAR PANIGRAHI	BISWARANJAN MAHARATHA	//
		VS	VS	0
331	WP(C)/0037113/2022	STATE OF ODISHA SMARAJIT MOHANTY	NALINI KANTA DASH	//
		VS	VS	0
332	WP(C)/0037114/2022	THE CONTROLLER OF EXAMINATION CBSE, ALLAHABAD PANCHANAN BARIK	GOPAL KRUSHNA MOHANTY	//
		VS	VS	0
333	WP(C)/0037115/2022	STATE OF ODISHA BUDHARAM MUNDA	SAMARENDRA BAHADUR	//
		VS	VS	0
334	WP(C)/0037116/2022	STATE OF ODISHA PRAVAT KUMAR MOHAPATRA	PRAHALLAD KUMAR SINHA	//
		VS	VS	0
335	WP(C)/0037117/2022	STATE OF ODISHA PRAMOD KUMAR MOHANTY	TANMAY MISHRA	//
		VS	VS	0
336	WP(C)/0037118/2022	STATE OF ODISHA PITAMBAR SAMAL	ABHIRAM SWAIN	//
		VS	VS	0
337	WP(C)/0037119/2022	STATE OF ODISHA SAROJ KUMAR DHAL	PRAKASH KUMAR MISHRA	//
		VS	VS	0
338	WP(C)/0037120/2022	STATE OF ODISHA M/S PREMEX, BBSR	CHINMAYA KUMAR NAYAK	//
		VS	VS	0
339	WP(C)/0037121/2022	STATE OF ODISHA RAMESH CHANDRA BAG	TUSHARKANTI PRAHARAJ	//
		VS	VS	0
340	WP(C)/0037122/2022	THE EXECUTIVE DIRECTOR, NALCO, BBSR JUDHISTIR KHATEI	LAXMI KANTA MOHANTY	//
		VS	VS	0

**ORISSA HIGH COURT**

**FILING REPORT AS ON :30/12/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
341	WP(C)/0037123/2022	STATE OF ODISHA GOBINDA CH. PATRA VS	RATIKANTA MOHAPATRA VS	// // ()
342	WP(C)/0037124/2022	STATE OF ODISHA M/S. BIG BUILD INFRASTRUCTURE AND CO., MAYURBHANJ VS	RAMESH CHANDRA NAYAK VS	// // ()
343	WP(C)/0037125/2022	STATE OF ODISHA RAJAT KUMAR MOHANTY VS	BIDYADHAR MANSINGH VS	// // ()
344	WP(C)/0037126/2022	STATE OF ODISHA RAJENDRA PRASAD MITTAL VS	DEEPAK KUMAR PANI VS	// // ()
345	WP(C)/0037127/2022	STATE OF ODISHA SASHIDHAR BEHERA VS	LAXMI KANTA MOHANTY VS	// // ()
346	WP(C)/0037128/2022	STATE OF ODISHA R.K.V.V. SESHADRI VS	BIDYADHAR MANSINGA VS	// // ()
347	WP(C)/0037129/2022	THE STATE OF ORISSA PADDA SRIRAMULU VS	RATIKANTA MOHAPATRA VS	// // ()
348	WP(C)/0037130/2022	STATE OF ODISHA BLACK DIAMOND ROADLINES PVT. LTD., JHARSUGUDA VS	SIDDHARTH MISHRA VS	// // ()
349	WPCRL/0000179/2022	STATE OF ODISHA BANAJA PANDA VS	VS	// // ()/
350	ABLAPL/0016763/2022	STATE OF ODISHA DHOBA @ RAHUL NAIK VS	ARUN KUMAR DAS (1) VS	// // ()
351	ABLAPL/0016764/2022	STATE OF ODISHA BAPI @ BASANTA SAMAL VS	JAYADEBA BEHERA VS	// // ()
		STATE OF ODISHA		//

**ORISSA HIGH COURT****FILING REPORT AS ON :30/12/2022**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
352	ABLAPL/0016765/2022	HASIMA BIBI VS STATE OF ODISHA	AMULYA RATNA PANDA VS	SAHADEV KHUNTA /218 /2022 () //
353	ABLAPL/0016766/2022	YASHMIN KAUSHER VS STATE OF ODISHA	BISWAJIT MOHAPATRA VS	MARINE PS AT BALARAMGADI /32 /2022 () //
354	ABLAPL/0016767/2022	RAJ NARAYAN PATNAIK VS STATE OF ODISHA	DEBASIS MISHRA VS	BAIDYANATHPUR /458 /2022 () //
355	ABLAPL/0016768/2022	GYANA PRAKASH KAR VS STATE OF ODISHA	NIRANJAN LENKA VS	NANDANKANAN /191 /2022 () //
356	ABLAPL/0016769/2022	KANHA @ KRUSHNA MURARI DAS VS STATE OF ODISHA	AMULYA RATNA PANDA VS	REMUNA /60 /2021 J.M.F.C. BALASORE(RURAL)(Baleshwar) CT/0000347/2021
357	ABLAPL/0016770/2022	MANORANJAN BEHERA VS STATE OF ODISHA	HEMANTA KUMAR MOHANTA VS	BAISINGA /427 /2022 () //
358	ABLAPL/0016771/2022	RAJESWAR RAY @ RAI VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	BRAJARAJNAGAR /398 /2022 () //
359	ABLAPL/0016772/2022	SHIBA SANKAR SAMAL VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	JASHIPUR /320 /2022 () //
360	ABLAPL/0016773/2022	SOHAN KUMAR SEKSARIA @ SOHAN SEKSARIA VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	BELPAHAR /161 /2022 () //
361	ABLAPL/0016774/2022	BIJAYA KUMAR DAS VS STATE OF ODISHA	BIDYALOK MOHAPATRA VS	PARADEEP /429 /2022 () //
362	ABLAPL/0016775/2022	GIRIJA BALLAV DAS VS STATE OF ODISHA	GOPAL KRUSHNA MOHANTY VS	AIRPORT /398 /2022 () //
363	ABLAPL/0016776/2022	BIKARAM SAHOO	PRADIPTA VARMA	INFOCITY PS /63 /2021



**ORISSA HIGH COURT**

**FILING REPORT AS ON :30/12/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
364	ABLAPL/0016777/2022	DEEPAK @ DEPAK KUMAR BEHERA @ DIPU BEHERA	JAYADEBA BEHERA	CHANDABALI /406 /2022
		VS	VS	()
		STATE OF ODISHA		//
365	ABLAPL/0016778/2022	MATIA PARIDA	JAYADEBA BEHERA	RANPUR /316 /2022
		VS	VS	()
		STATE OF ODISHA		//
366	ABLAPL/0016779/2022	ROHITA TANDI	DR. BINODA KUMAR MISHRA	GOLAMUNDA /191 /2022
		VS	VS	()
		STATE OF ODISHA		//
367	ABLAPL/0016780/2022	JAGA ADABARI	PRASANTA KUMAR NANDA	CHITRAKONDA /100 /2021
		VS	VS	()
		STATE OF ODISHA		//
368	ABLAPL/0016781/2022	RABENA SAMANTARAY	RAMAKANTA SARANGI	BAGHAMARI /194 /2022
		VS	VS	()
		STATE OF ODISHA		//
369	ABLAPL/0016782/2022	BISWANATH DHAR	SEPHALEE DAS	BURLA /660 /2022
		VS	VS	()
		STATE OF ODISHA		//
370	ABLAPL/0016783/2022	DILLIP KUMAR DAS @ DILLIP DAS	MANAS KUMAR CHAND	BAGHAMARI /200 /2022
		VS	VS	()
		STATE OF ODISHA		//
371	ABLAPL/0016784/2022	GUNA PALATASINGH	SUBHRAJIT SAHOO	AIRPORT /369 /2022
		VS	VS	()
		STATE OF ODISHA		//
372	ABLAPL/0016785/2022	BIJAY KUMAR BISWAL	RAMAKANTA SARANGI	SARANAKUL /43 /2022
		VS	VS	()
		STATE OF ODISHA		//
373	ABLAPL/0016786/2022	PRABHATI BHOI	SATYA NARAYAN MISHRA (4)	BHANDARIPOKHARI /443 /2022
		VS	VS	()
		STATE OF ODISHA		//
374	ABLAPL/0016787/2022	LIPU NAYAK @ ARMAAN NAYAK	SUBHRAJIT SAHOO	AIRPORT /369 /2022
		VS	VS	()

## ORISSA HIGH COURT

**FILING REPORT AS ON :30/12/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
375	ABLAPL/0016788/2022	STATE OF ODISHA SK. JANAID ALLI @ JUNAID VS	PARTHA SARATHI DAS VS	// / /0 ()
376	ABLAPL/0016789/2022	STATE OF ODISHA SUBHASINI JENA VS	GYANENDRA CHANDRA SWAIN VS	// CHHEND /167 /2022 ()
377	ABLAPL/0016790/2022	STATE OF ODISHA KUNA SETHY VS	GHANASHYAM DASH VS	// JENAPUR /381 /2022 ()
378	ABLAPL/0016791/2022	STATE OF ODISHA MUKUNDA MALIK VS	SUNIL KUMAR PANDA VS	// DHENKANAL SADAR /649 /2022 ()
379	ABLAPL/0016792/2022	STATE OF ODISHA BHIKARI GOLLARI @ KHILA @ PUSTA GULLARI VS	JAJATI KESHARI KHUNTIA VS	// DAMANJODI /37 /2022 ()
380	ABLAPL/0016793/2022	STATE OF ODISHA SANJIT NAIK@SANJI VS	SUNIL KUMAR PANDA VS	// DHENKANAL TOWN /511 /2021 ()
381	ABLAPL/0016794/2022	STATE OF ODISHA RANJIT KUMAR PATNAIK VS	TUKUNA KUMAR MISHRA VS	// / /0 ()
382	ABLAPL/0016795/2022	STATE OF ODISHA ANKITA DEBADARSHI VS	MAHIMANANDA SWAIN VS	// BADAMBADI /411 /2022 ()
383	ABLAPL/0016796/2022	STATE OF ODISHA RAGHUNATH HIMIRIKA VS	TUKUNA KUMAR MISHRA VS	// CHANDILI /226 /2022 ()
384	ABLAPL/0016797/2022	STATE OF ODISHA BAPUNI NAYAK VS	PRASANNA KUMAR MISHRA VS	// TUMUSINGA /268 /2022 ()
385	ABLAPL/0016798/2022	STATE OF ODISHA GADADHAR NAYAK VS	PRASANNA KUMAR MISHRA VS	// PARJANG /459 /2022 ()
		STATE OF ODISHA		//

**ORISSA HIGH COURT**

**FILING REPORT AS ON :30/12/2022**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
386	ABLAPL/0016799/2022	JAGAN KUMAR BISWAL VS STATE OF ODISHA	RAMAKANTA SARANGI VS	SARANAKUL /43 /2022 () //

# ORISSA HIGH COURT

MISC CASES FILED on :30/12/2022

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	61/2022 CONTC(CPC)/237/1999	BASANTA KUMAR BISOI-MP	
2	251/2022 SA/283/1997	PRAMILA-MP	M/S. L.PRADHAN
3	308/2022 CMAPL/826/2022	RAMESH CHANDRA PANDA-MP	ADV.
4	309/2022 CMAPL/827/2022	SURENDRA KUMAR SETHI-MP	SOUMYA MISHRA
5	325/2022 CONTC/2400/2021	SASIREKHA PANDA-MP	
6	326/2022 CONTC/7528/2021	DR.SISHIR KUMAR PRUSTY-MP	
7	327/2022 CONTC/2359/2022	USHARANI SARANGI-MP	
8	332/2022 MATA/293/2022	PRIYANKA GOUDA-MP	DHANANJAYA MUND
9	333/2022 MATA/226/2022	SASWATI SAHU-MP	RABI NARAYAN BEHERA
10	352/2022 RVWPET/384/2022	PARAMESWAR NAIK-MP	SANTOSH KUMAR SWAIN
11	353/2022 RVWPET/385/2022	SANTOSINI KAR-MP	SANTOSH KUMAR SWAIN
12	354/2022 RVWPET/386/2022	GITANJALI DANDASENA-MP	SANTOSH KUMAR SWAIN
13	355/2022 RVWPET/387/2022	BISHNU NARAYAN BHANJA-MP	SANTOSH KUMAR SWAIN
14	356/2022 RVWPET/388/2022	NARAYAN NAYAK-MP	ADV
15	357/2022 RVWPET/389/2022	KANHU NAIK-MP	SANTOSH KUMAR SWAIN
16	358/2022 RVWPET/390/2022	SOUNDARJYAMAYEE BHANJA-MP	SANTOSH KUMAR SWAIN
17	359/2022 RVWPET/392/2022	JAYAKRISHNA CHANDAN-MP	SANTOSH KUMAR SWAIN
18	360/2022 RVWPET/391/2022	PRAHALLAD GADTYA @ GADTIA-MP	SANTOSH KUMAR SWAIN
19	361/2022 RVWPET/393/2022	MANAS RANJAN BISHI-MP	SANTOSH KUMAR SWAIN
20	362/2022 RVWPET/394/2022	FAKIR SAHU-MP	SANTOSH KUMAR SWAIN
21	363/2022 RVWPET/395/2022	NIRUPAMA SAHU-MP	SANTOSH KUMAR SWAIN
22	364/2022 RVWPET/396/2022	URBASHI SAHU-MP	SANTOSH KUMAR SWAIN
23	365/2022 RVWPET/397/2022	SAMIR KUMAR PUJHARI-MP	SANTOSH KUMAR SWAIN
24	471/2022 RPFAM/367/2022	CHITTARANJAN NAYAK-MP	BISWA PRAKASH DHAL
25	472/2022 RPFAM/367/2022	CHITTARANJAN NAYAK-MP	BISWA PRAKASH DHAL
26	803/2022	M.C. OF SIMANTA HIGH SCHOOL, BANAKATI-MP	MAHENDRA KUMAR SAHOO

27	FAO/517/2022 804/2022	M.C. OF G.P. HIGH SCHOOL, JARAK-MP	MAHENDRA KUMAR SAHOO
28	FAO/518/2022 805/2022	NEW INDIA ASSURANCE CO. LTD.-MP	ADAM ALI KHAN
29	FAO/521/2022 806/2022	MANAGER LEGAL, M/S. SHRIRAM GENERAL INSURANCE COMPANY LTD.-MP	ADAM ALI KHAN
30	FAO/522/2022 893/2022	BAISHNAB PARIDA-MP	SUKANTA KUMAR NAYAK
31	CRLREV/653/2022 894/2022	JITENDRA NATH PATNAIK-MP	UMESH CHANDRA PATNAIK
32	CRLREV/654/2022 895/2022	JITENDRA NATH PATNAIK-MP	UMESH CHANDRA PATNAIK
33	CRLREV/654/2022 1269/2022	SUBASH CHANDRA MAHANKUDA-MP	M/S PRADIP KUMAR DHAL, P. RANJAN
34	WPC(OAC)/2814/2017 1270/2022	SHANTI LATA TRIPATHY-MP	
35	WPC(OAC)/2814/2014 1333/2022	CHANDAN NATH-MP	ANJAN KUMAR BISWAL
36	RSA/390/2022 1334/2022	CHANDAN NATH-MP	ANJAN KUMAR BISWAL
37	RSA/390/2022 1447/2022	CHITTARANJAN PATRA-MP	DINESH KUMAR MOHANTY
38	CMP/1398/2022 1448/2022	SITARAM JAYAPURIA-MP	PABITRA KUMAR NAYAK
39	CMP/1401/2022 1449/2022	CHANDRABHANU DAS-MP	RABINDRA KUMAR PRUSTY
40	CMP/1397/2022 1450/2022	SARAT CHANDRA DASH-MP	AJIT CHANDRA MOHAPATRA
41	CMP/1406/2022 1451/2022	SARAT CHANDRA DASH-MP	AJIT CHANDRA MOHAPATRA
42	CMP/1406/2022 1452/2022	PRABHATI PARIDA-MP	HRUDANANDA MOHAPATRA
43	CMP/1408/2022 1453/2022	HARIHAR MAHAPATRA-MP	HRUDANANDA MOHAPATRA
44	CMP/1409/2022 1454/2022	SYED MOHAMMED SIDIQUE-MP	SIDHESWAR RATH
45	CMP/1410/2022 1455/2022	SUBODH CHANDRA BENYA-MP	SANTOSH KUMAR DASH
46	CMP/1411/2022 1456/2022	SACHALA MOHANTY-MP	SWARUP KUMAR PATNAIK
47	CMP/1412/2022 1589/2022	B.M.,M/S. NEW INDIA ASSURANCE CO. LTD.-MP	SUDEEP KUMAR SARANGI
48	MACA/776/2022 1590/2022	KIRAN JALAN-MP	PABITRA KUMAR NAYAK
49	MACA/781/2022 1591/2022	KIRAN JALAN-MP	PABITRA KUMAR NAYAK
50	MACA/781/2022 2307/2022	THOMAS PUJARI-MP	SUCHIT KUMAR NAYAK
51	BLAPL/6116/2022 2308/2022	DANIEL MANDALA-MP	SUCHIT KUMAR NAYAK
52	BLAPL/9767/2022 2309/2022	MAYADHAR MALIK-MP	MADHUMITA NAIK
53	BLAPL/4586/2022 2310/2022	KATICHHUA @ BIRENDRA SINGH-MP	SUBRATA PANDA
54	BLAPL/3587/2022 2311/2022	DILLIP KUMAR MOHARANA @ TUTU-MP	DEVASHIS PANDA
55	BLAPL/13106/2022 2312/2022	MANGU @ MANOJ MOHARANA-MP	
56	BLAPL/4215/2022 2313/2022	K.R.SRINIVASAN-MP	SUSANTA KUMAR NATH
57	BLAPL/6603/2017 2371/2022	KAILASH CHANDRA MAHARANA-MP	PRAKASH KUMAR MISHRA
	CRLA/1233/2022		

58	2372/2022 CRLA/256/2022	BIDYUTLATA NANDA-MP	
59	2373/2022 CRLA/1234/2022	NAKULA SABAR-MP	DEVASHIS PANDA
60	2374/2022 CRLA/1234/2022	NAKULA SABAR-MP	DEVASHIS PANDA
61	2375/2022 CRLA/1235/2022	TADINGI DUMBURI-MP	JAJATI KESHARI KHUNTIA
62	2376/2022 CRLA/1235/2022	TADINGI DUMBURI-MP	JAJATI KESHARI KHUNTIA
63	2734/2022 ABLAPL/1418/2022	PRAMILA TRIPATHY-MP	
64	2735/2022 ABLAPL/10736/2022	SK. SALIM @ KALU-MP	
65	2736/2022 ABLAPL/13062/2022	LAXMAN DAS @ MIKI-MP	
66	2737/2022 ABLAPL/5998/2022	SAI PRASAD TRIPATHY-MP	
67	2738/2022 ABLAPL/13707/2020	ASHOK KUMAR PARIJA-MP	PRATAP CHANDRA MISHRA
68	3326/2022 CRLMC/4287/2022	BABAU@PRASANTA KUMAR ROUT-MP	PRIYA RANJAN SINGH
69	3327/2022 CRLMC/3903/2022	RAJANI BEHERA-MP	ASIT KUMAR CHAUDHURY
70	3328/2022 CRLMC/3394/2022	SANJIT KAUDI-MP	
71	3329/2022 CRLMC/2226/2022	RANJAN KUMAR ROUSTRAY-MP	
72	3330/2022 CRLMC/4290/2022	BASANTA KUMAR BEHERA-MP	DEVASHIS PANDA
73	3331/2022 CRLMC/4293/2022	SEVEN HILLS ESTATES LTD.-MP	PRASANNA KUMAR PANDA
74	3332/2022 CRLMC/4296/2022	AJAYA KUMAR BISWAL@AJAYA BISWAL-MP	MANAS KUMAR CHAND
75	3333/2022 CRLMC/4297/2022	RANGABATI PADHY-MP	SANTOSH KUMAR MAHANTY
76	3334/2022 CRLMC/4299/2022	RAJAT@RAJAT KUMAR DALEI-MP	PRASANTA KUMAR SAHOO
77	3335/2022 CRLMC/4304/2022	AKSHYA KUMAR RAY@PUPUNA RAY-MP	MANAS KUMAR CHAND
78	3336/2022 CRLMC/4306/2022	NIHAR RANJAN BARIK-MP	PRASANTA KUMAR SAHOO
79	4273/2022 WA/1820/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
80	4274/2022 WA/1820/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
81	4275/2022 WA/1820/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
82	4276/2022 WA/1820/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
83	4277/2022 WA/1821/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
84	4278/2022 WA/1821/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
85	4279/2022 WA/1821/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
86	4280/2022 WA/1821/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
87	4281/2022 WA/1824/2022	LAXMAN SAGAR-MP	PRADEEP KUMAR MOHAPATRA
88	4282/2022 WA/1822/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
89	4283/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)

90	WA/1822/2022 4284/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
91	WA/1822/2022 4285/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
92	WA/1823/2022 4286/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
93	WA/1823/2022 4287/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
94	WA/1823/2022 4288/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
95	18060/2022 WP(C)/36962/2022	M/S. KANHA FUEL, KEONJHAR-MP	RUDRA PRASAD KAR
96	18061/2022 WP(C)/36962/2022	M/S. KANHA FUEL, KEONJHAR-MP	RUDRA PRASAD KAR
97	18062/2022 WP(C)/5798/2022	DEBASIS DAS-MP	JAGANATH PATNAIK
98	18063/2022 WP(C)/36966/2022	BIJAYA KUMAR SAHOO-MP	GOPAL KRUSHNA MOHANTY
99	18064/2022 WP(C)/25832/2020	SARAT CHANDRA PATRA-MP	HARA PRASAD RATH
100	18065/2022 WP(C)/25840/2020	BIRANCHI MAHANANDIA-MP	HARA PRASAD RATH
101	18066/2022 WP(C)/36932/2022	SATIVLA PALEYA-MP	LALIT MOHAN NANDA
102	18067/2022 WP(C)/36969/2022	KALYANI DEVGOSWAMI-MP	BHAGABAN BEHERA
103	18068/2022 WP(C)/20472/2012	MAHESWAR SAHOO-MP	M/S.DILLIP KU.PATNAIK
104	18069/2022 WP(C)/20469/2012	GANGADHAR DAS-MP	M/S.DILLIP KU.PATNAIK
105	18070/2022 WP(C)/479/2013	PRADEEP KU.NAYAK-MP	M/S.MANOJ KU.MISHRA
106	18071/2022 WP(C)/21652/2018	MADHUSUDAN MALLICK-MP	SATRUGHNA DASH(A)
107	18072/2022 WP(C)/36973/2022	M/S. SRM RETAILS AND HOSPITALITY SERVICES LTD.,BBSRUMMP	KUMAR SARANGI
108	18073/2022 WP(C)/32804/2021	RABINDRA MADHEI-MP	GYANESWAR SATPATHY
109	18074/2022 WP(C)/35012/2022	NANDA KISHORE SAHOO-MP	
110	18075/2022 WP(C)/28295/2022	BIPRA RANI SWAIN-MP	GYANESWAR SATPATHY
111	18076/2022 WP(C)/36975/2022	SWARUP CHANDRA DAS-MP	J.N.PANDA
112	18077/2022 WP(C)/35156/2022	CHITTA RANJAN JENA-MP	
113	18078/2022 WP(C)/36982/2022	MANAS RANJAN NAIK-MP	ANIMESH MOHANTY
114	18079/2022 WP(C)/36986/2022	PRINCE MALLICK-MP	CHINMAYA KUMAR NAYAK
115	18080/2022 WP(C)/36991/2022	SYED ASHFAQ KRIM-MP	TAPASWINI SAHU
116	18081/2022 WP(C)/36995/2022	LAXMAN BEHERA-MP	GOPINATH MISHRA
117	18082/2022 WP(C)/27940/2021	UMIDISETTI SRINIVASU-MP	PRASANTA KUMAR PANDA
118	18084/2022 WP(C)/37003/2022	TAPAN KUMAR NAYAK-MP	Gyanendra Kumar Tripathy
119	18085/2022 WP(C)/37005/2022	GANESH CHANDRA SAHOO-MP	SIDHESWAR MALLICK
120	18086/2022 WP(C)/37007/2022	SURENDRANATH SA-MP	GOPINATH MISHRA

121	18087/2022 WP(C)/37009/2022	RABINDRA KUMAR DASH-MP	BAIDHARA SAHOO
122	18088/2022 WP(C)/37012/2022	ROHITA KUMAR HARICHANDAN-MP	KRISHNA CHANDRA SAHU
123	18089/2022 WP(C)/37013/2022	JATIN KUMAR SAHOO-MP	BAIDHARA SAHOO
124	18090/2022 WP(C)/37017/2022	SABITRI PANIGRAHY-MP	JANAKI KANTA MAHAPATRA
125	18091/2022 WP(C)/37018/2022	SANJIB KUMAR MISHRA-MP	NIKUNJA KUMAR DEO
126	18092/2022 WP(C)/37016/2022	SARASWATI BEHERA-MP	SATYABRATA MOHANTY
127	18093/2022 WP(C)/37030/2022	ARUN KUMAR PATNAIK-MP	SUKANTA KUMAR NAYAK
128	18094/2022 WP(C)/37035/2022	SAROJINI PANI-MP	LINGARAJ SARANGI
129	18095/2022 WP(C)/37038/2022	SAMBHUNATH NAIK-MP	LALITENDU BHUYAN
130	18096/2022 WP(C)/37052/2022	LAXMINARAYAN BHANJA-MP	LALITENDU BHUYAN
131	18097/2022 WP(C)/37056/2022	SATYA BAGH-MP	BISWARANJAN MAHARATHA
132	18098/2022 WP(C)/37062/2022	NAMITA SETH-MP	SAROJ KUMAR PADHY
133	18099/2022 WP(C)/37070/2022	NIMAI CHARAN DAS-MP	SAGARIKA SAHOO
134	18100/2022 WP(C)/37074/2022	BIJAYA KUMAR SASMAL-MP	ANJAN KUMAR BISWAL
135	18101/2022 WP(C)/37079/2022	NIMAI CHARAN DAS-MP	SAGARIKA SAHOO
136	18102/2022 WP(C)/37082/2022	DR. RAJ KISHORE SAHOO-MP	PRADEEP KU. SAHOO
137	18103/2022 WP(C)/37085/2022	TAPAN KUMAR BARIK-MP	MANOJ KUMAR PATI
138	18104/2022 WP(C)/37089/2022	SAMBHUNATH BARIK-MP	MANOJ KUMAR PATI
139	18105/2022 WP(C)/37090/2022	ANTARYAMI SWAIN-MP	MANOJ KUMAR PATI
140	18106/2022 WP(C)/37092/2022	KRUSHNA CHANDRA MAJHI-MP	MANOJ KUMAR PATI
141	18107/2022 WP(C)/37091/2022	DEBARAJ PRADHAN-MP	MANOJ KUMAR PATI
142	18108/2022 WP(C)/37094/2022	GAJINDRA @ GAJENDRA SHANDHA-MP	MANOJ KUMAR PATI
143	18109/2022 WP(C)/37093/2022	SHYAMA SUNDAR BEHERA-MP	MANOJ KUMAR PATI
144	18110/2022 WP(C)/37096/2022	PANDABA PATEL-MP	MANOJ KUMAR PATI
145	18111/2022 WP(C)/37111/2022	SAILABALA PATNAIK-MP	GOUTAM CH. ROUT
146	18112/2022 WP(C)/37118/2022	PITAMBAR SAMAL-MP	ABHIRAM SWAIN
147	18113/2022 WP(C)/37120/2022	M/S PREMEX, BBSR-MP	CHINMAYA KUMAR NAYAK
148	18114/2022 WP(C)/37123/2022	GOBINDA CH. PATRA-MP	RATIKANTA MOHAPATRA
149	18115/2022 WP(C)/37124/2022	M/S. BIG BUILD INFRASTRUCTURE AND CO., MAYURBHARATI	PRANMOCHA CHANDRA NAYAK
150	18116/2022 WP(C)/37126/2022	RAJENDRA PRASAD MITTAL-MP	DEEPAK KUMAR PANI